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RETURN OF ASSETS AND LIABILITIES ON FIRST APPOINTMENT
ON THE 31ST, DECEMBER, 1999.

1. Name of the Government servant in full (in block letters) : HANS RAJ.
2. Service to which he belongs. : H.P. Judicial Service.
3. Total length of service up to date: : 6 months 20 days.
 - (i) in non-gazetted rank: : Nil.
 - (ii) in Gazetted rank: : 6 months 20 days.
4. present post held and place of posting: : Sub Judge-cum-Judicial Magistrate (II), Hamirpur.
5. Total annual income from all sources during the calendar year immediately preceding the 1st January, 1999 : Rs. 63,950-00
6. Declaration:

I hereby declare that the return enclosed namely forms I to V are complete, true and correct as on 31.12.1999 to the best of my knowledge and belief, in respect of information due to be furnished by me under the provisions of sub-rule (1) of Rule 18 of the Central Services (Conduct) Rules, 1964.

Date. 23.12.1999.

Signature

Hans Raj
HANS RAJ,
Sub Judge-cum-
Judicial Magistrate (II),
Hamirpur. H.P.

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FORM No. 1

STATEMENT OF IMMOVABLE PROPERTY ON FIRST APPOINTMENT AS ON THE 31ST
DECEMBER, 1999 (e. g., LANDS, HOUSE, SHOPS, OTHER BUILDINGS, ETC.)

Sr. No.	Description of property.	precise location (Name of District, Division, Taluk and Village in which the property is situated and also its distinctive number, etc.)	Area of land (in case of land and buildings)	Nature of land in case of landed property.	Extent of interest.	If not in own name, state in whose name held and his/her relationship, if any to the Government servant.
1.	2	3	4	5	6	7
1.	Orchard	Village- Ghunda, P.O. Himmari, Teh-Kotkhai District-Shimla.	7 Bighas and one House.	Orchard	-	In the name of mother. (Smt Jeebmani)
2.	Orchard	Village- Jale p.O. Kiari, Teh-Kotkhai, Distt-Shimla.	15 Bighas and two Houses.	Orchard	-	Sh. Thabile Ram (Father) Joint Khata Father and Uncle.

Date of acquisition.	How acquired (whether by purchase, mortgage, lease, inheritance, gift or otherwise) and name with details of person/persons from whom acquired (address and connection of the Government servant, if any, with the person/ concerned).	Value of the property.	particulars of sanction of prescribed authority, if any.	Total annual income from the property.	Remarks.
8	9	10	11	12	13.
1.	- purchased by mother. No relationship with the person from whom the land purchased by my mother.	8 Lacs.	-	10,000/-	
2.	- Inheritance	15 Lacs.	-	25,000/-	

Date: 23.12.1999.

Signature.

 HANES RAJ
 Sub Judge-cum-JMIC (II),
 Hamirpur H.P.

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FORM No. II.

STATEMENT OF LIQUID ASSETS ON FIRST APPOINTMENT AS ON THE 31ST DECEMBER, 1999.

(1) Cash and Bank balances exceeding 3 months' emoluments.

(2) Deposits, loans advances and investments (such as shares, securities, debentures, etc.)

Sr.No.	Description.	Name and address of company, Bank, etc.	Amount.	If not in own name, name and address of person in whose name held and his/her relationship with Government servant.	Annual income derived.	Remarks.
1	2	3	4	5	6	7
1.	Nil.

Date: 23.12.1999

Signature *Hans Raj*
(HANS RAJ)
Sub Judge-cum-
Judicial Magistrate (II)
Hamirpur H.P.

STATEMENT OF MOVABLE PROPERTY ON FIRST APPOINTMENT AS ON THE 31ST DECEMBER, 1999.

Sl.No.	Description of items.	price or value at the time of acquisition and/or the total payments made up to the date of return, as the case may be in case of articles purchased on hire purchase or instalment basis.	If not in own name, name and address of the person in whose name and his/her relationship with the Government servant.	How acquired or approximate of acquisition.
1.	2	3	4	5

1. Nil.

Date: 23.12.1999.

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FORM NO.IV

STATEMENT OF PROVIDENT FUND AND LIFE INSURANCE POLICY ON FIRST APPOINTMENT AS ON 31ST, DECEMBER, 1999.

Insurance policies

Sl.No.	policy No. and date of policy.	Name of insurance Company.	Sum insured/date of maturity.	Amount of annual premium.
1	2	3	4	5

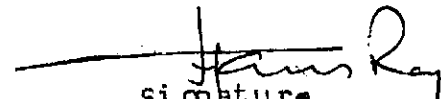
..... Nil.

provident funds

Type of provident Funds/GPF/CPF Account No.	Closing balance as last reported by the Audit/Accounts officer alongwith date of such balance.	Contribution made subsequently.	Total.	Remarks (if there is dispute regarding closing balance, the figures according to the Government servant should also be mentioned in this column this column)
6	7	8	9	10

..... Nil.

Date: 23.12.1999.


 Signature.
 HANS RAJ
 Sub Judge-cum-
 Judicial Magistrate (I)
 Hamirpur H.P.

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FPM No. V

STATEMENT OF DEBTS AND OTHER LIABILITIES ON FIRST APPOINTMENT AS ON THE
31ST DECEMBER, 1999.

Sl. No.	Amount	Name and address of Creditor.	Date of incurring liability	Details of Transaction.	Remarks.
1	2	3	4	5	6.
..... Nil					

Date: 23.12.1999.

Signature.
Hans Raj
HANS RAJ
Sub Judge-cum-
Judicial Magistrate (II),
Hamirpur H.P.